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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.07.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 122/9/HDB/2018
NAME OF THE COMPANY	SSP Sponge Iron Pvt Ltd
NAME OF THE PETITIONER(S)	Hemang Resources Ltd
NAME OF THE RESPONDENT(S)	SSP Sponge Iron Pvt Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. RAMACHANDRAN	PCS	g.ramgcs@gmail.com 941037454	G. Ramachandran

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Bhupesh	Advocate	99666 22805	G. Bhupesh

**ORDER**

Learned PCS Mr.G.Ramachandran present for Petitioner. Learned counsel Mr.G.Bhupesh present for Respondent.

Petitioner filed rejoinder.

Respondent counsel requested time.

List the matter on 16.07.2018 for hearing before admission.

  
MEMBER JUDICIAL